

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1498
ANSWERED ON:05.03.2010
SUBSIDY ON KEROSENE AND LPG
Jindal Shri Naveen

Will the Minister of FINANCE be pleased to state:

- (a) The criteria/formula for giving compensation to oil companies with respect to subsidized Kerosene and Liquefied Petroleum Gas (LPG);
- (b) the details of amount released to oil companies for selling Kerosene and LPG at subsidized rates, company-wise;
- (c) the details of amount sought by each such companies pending release from the Government; and
- (d) the time by which the amounts is likely to be released.

Answer

Minister of State in Ministry of Finance (SHRI NAMO NARAIN MEENA)

(a) to (d): Each year, based on availability of resources and economic trends in petroleum sector, quantum of assistance to Oil Companies is decided.

The details of budgetary support agreed to the Oil Companies for selling Kerosene and LPG at subsidized rate, company-wise for the current year are as follows:

Sr. No. Name of the Oil Company Amount (Rs. crore)

1	Indian Oil Corporation Ltd.	7,100.18
2	Bharat Petroleum Corporation Ltd.	2,370.77
3	Hindustan Petroleum Corporation Ltd.	2529.05
	TOTAL	12,000.00

However, the actual release of budgetary support is contingent upon approval by Parliament.

The details of amount sought by each such company from the Government are as follows:

Sr. No. Name of the Oil Company Amount (Rs. crore)

1	Indian Oil Corporation Ltd.	12,419
2	Bharat Petroleum Corporation Ltd.	4,147
3	Hindustan Petroleum Corporation Ltd.	4,423
	TOTAL	20,989

Amount agreed to shall be released by 31-03-2010.